NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.35/ BB/2017	-	For engaging counsel by Respondent and to file objections	Rule-6 of IB	Ador Welding Ltd., Vs Hajee A.P. Bava & Company Construction Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
28	ANKITHA. G. SHELKE 9986601727	RESPONDENT	ahille gshelke	
28	. S. Samertha 9884843788	PETITIONER	- award be	

Counsel for petitioner is present. Ms. Ankita G. Shelke, Advocate, filed a memo undertaking to file vakalat for respondent. Time granted for filing vakalat as well for filing objections finally to 24.10.2017. No adjournment will be given.

MEMBER (J)